

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 1142  
TO BE ANSWERED ON 08<sup>TH</sup> FEBRUARY, 2019**

**GOVERNMENT HOSPITALS**

**1142. SHRI MALLIKARJUN KHARGE:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of fully functional Government hospitals equipped with doctors, staff and basic healthcare facilities per 100 sq. kilometre especially in the rural and underdeveloped regions; and
- (b) the number and details of Government healthcare centres or hospitals proposed to be built and made functional within the next five years to ease the pressure of rising number of patients?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): Public Health and hospitals is a State Subject and therefore the primary responsibility of providing health care services that include fully functional Government hospitals equipped with doctors, staff and basic healthcare facilities to the citizens lies with the respective State/UT Governments. The States/UTs are expected to provide certain essential and desired services in the health centres as per norms laid down in Indian Public Health Standards Guidelines, 2012. As per Rural Health Statistics, 2018, the number of Sub-centres, PHCs and CHCs functioning as per IPHS norms, 2012, as on 31.03.2018 is given at Annexure-I.

The data about Government hospitals per 100 sq. kilometers is not maintained centrally.

(b): Under National Health Mission (NHM), support is extended to States/UTs to strengthen their healthcare system based on proposals submitted by the States/UTs in their annual Programme Implementation Plans (PIP). Preparation and finalization of PIP of each State and UT is an annual exercise undertaken at the beginning of the year wherein States and UTs project their proposals for setting up new facilities during the forthcoming financial year based on their requirements. A statement showing new construction works approved, as on 30.09.2018 since inception of NHM and those works completed, are given at Annexure-II.

NUMBER OF SUB-CENTRES, PHCs AND CHCS AND THOSE FUNCTIONING AS PER IPHS NORMS							
S.No.	State/UT	(As on 31st March, 2018)					
		Number of Sub Centres Functioning	No. of Sub Centres Functioning as per IPHS norms	Number of PHCs Functioning	No. of PHCs Functioning as per IPHS norms	Number of CHCs Functioning	No. of CHCs Functioning as per IPHS norms
		(1)	(2)	(4)	(5)	(6)	(7)
1	Andhra Pradesh	7458	5021	1147	618	193	0
2	Arunachal Pradesh	312	0	143	0	63	0
3	Assam	4644	0	946	0	172	0
4	Bihar	9949	0	1899	0	150	NA
5	Chhattisgarh	5200	0	793	0	169	0
6	Goa	214	214	25	25	4	4
7	Gujarat	9153	NA	1474	NA	363	NA
8	Haryana	2589	15	368	28	113	4
9	Himachal Pradesh	2084	0	576	0	91	0
10	Jammu & Kashmir	2967	NA	637	NA	84	NA
11	Jharkhand	3848	0	298	0	171	0
12	Karnataka	9443	0	2359	0	206	0
13	Kerala	5380	0	849	0	227	7
14	Madhya Pradesh	11192	0	1171	0	309	6
15	Maharashtra	10638	1755	1823	759	361	178
16	Manipur	429	0	91	0	23	0
17	Meghalaya	443	0	108	0	28	0
18	Mizoram	370	0	57	0	9	0
19	Nagaland	396	30	126	1	21	1
20	Odisha	6688	0	1288	0	377	0
21	Punjab	2950	0	432	0	151	0
22	Rajasthan	14405	0	2078	0	588	0
23	Sikkim	147	95	24	24	2	0
24	Tamil Nadu	8712	3482	1421	1271	385	349
25	Telangana	4744	0	643	0	91	0
26	Tripura	1020	0	108	0	22	0
27	Uttarakhand	1847	385	257	91	67	35
28	Uttar Pradesh	20521	0	3621	170	822	134
29	West Bengal	10357	0	913	0	348	0
30	A& N Islands	123	88	22	21	4	4
31	Chandigarh	17	17	0	0	0	0
32	D & N Haveli	71	36	9	7	2	2
33	Daman & Diu	26	26	4	4	2	2
34	Delhi	12	12	5	5	0	0
35	Lakshadweep	14	14	4	4	3	3
36	Puducherry	54	54	24	24	3	3
	All India/Total	158417	11244	25743	3052	5624	732

## Details of New Construction Works under NHM

Status of New Construction Works under NHM (as on Sept 2018)															
S.No.	States/UTs	Sanctioned							Completed						
		DH	SDH	CHC	PHC	other than SC	SC	Total	DH	SDH	CHC	PHC	other than SC	SC	Total
1	Bihar	0	0	0	65	440	3544	4049	0	0	0	65	19	1082	1166
2	Chhattisgarh	0	0	0	22	0	437	459	0	0	0	0	0	328	328
3	Himachal Pradesh	3	18	26	216	2	409	674	3	14	13	100	2	115	247
4	Jammu & Kashmir	8	25	0	78	0	196	307	5	14	0	31	0	143	193
5	Jharkhand	0	0	22	39	0	738	799	0	0	12	9	0	604	625
6	Madhya Pradesh	8	0	35	73	0	1854	1970	7	0	29	73	0	1371	1480
7	Odisha	4	0	10	2	57	661	734	3	0	10	0	49	640	702
8	Rajasthan	45	14	40	313	0	1322	1734	0	0	14	195	0	1093	1302
9	Uttar Pradesh	6	0	74	33	0	6568	6681	2	0	54	30	0	5827	5913
10	Uttarakhand	13	11	19	3	0	0	46	2	2	0	0	0	0	4
11	Arunachal Pradesh	2	0	1	1	0	237	241	1	0	1	0	0	226	228
12	Assam	8	0	121	0	215	2876	3220	7	0	94	0	184	1978	2263
13	Manipur	20	0	3	29	0	244	296	2	0	2	22	0	203	229
14	Meghalaya	0	0	0	6	0	124	130	0	0	0	6	0	120	126
15	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16	Nagaland	0	0	9	23	0	229	261	0	0	9	19	0	198	226
17	Sikkim	0	0	2	2	0	13	17	0	0	2	2	0	12	16
18	Tripura	0	0	0	25	0	406	431	0	0	0	14	0	360	374
19	Andhra Pradesh	48	63	40	298	0	1017	1466	48	61	40	269	0	946	1364
20	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21	Gujarat	0	0	19	198	140	676	1033	0	0	19	195	116	582	912
22	Haryana	0	0	22	78	0	245	345	0	0	21	75	0	216	312
23	Karnataka	4	28	6	290	0	1359	1687	2	11	3	278	0	726	1020
24	Kerala	17	19	117	29	101	0	283	16	19	9	22	89	0	155
25	Maharashtra	1	2	16	233	0	869	1121	0	2	10	91	0	853	956
26	Punjab	2	3	4	35	0	207	251	1	3	4	35	0	207	250
27	Tamil Nadu	0	0	0	444	0	178	622	0	0	0	348	0	168	516
28	Telangana	0	0	0	93	562	0	655	0	0	0	91	515	0	606
29	West Bengal	0	0	1	1	0	3004	3006	0	0	1	0	0	2712	2713
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32	D & N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi	1	0	0	6	0	0	7	0	0	0	6	0	0	6
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	Total	190	183	587	2635	1517	27413	32525	99	126	347	1976	974	20710	24232